

ITEM NO.806

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

CONTEMPT PETITION (C) NO. 938 OF 2021

Date : 14-11-2025 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Applicant(s) :

Mr. Arjun Agarwal, Adv.
Mr. Syed Jafar Alam, Adv
Mr. Syed Mehdi Imam, AOR

For Respondent(s) :

UPON being mentioned, the Court made the following
O R D E R

CONTEMPT PETITION (C) NO. 938 OF 2021

As prayed, List this matter next week alongwith other application(s) in W.P.(C) No. 202 of 1995, which are slated to be listed on 19.11.2025.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR